

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 219
(IB)-1647(ND)2019
IA-4170/2023

IN THE MATTER OF:
Mr. Kumud Mishra

... **Applicant/Petitioner**

Versus

M/s. Reverse Logistics Company Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC,2016

Order delivered on 10.06.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Liq. : Adv. Pratibha Dhamecha proxy counsel on behalf
of Adv. Pawan Sharma

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4:45 pm., let the matter be listed for hearing on 09.09.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)